

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/159(KB)2023
IA(I.B.C)/212(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	STATE BANK OF INDIA VS POONAM AGARWAOL
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr. Debasish Chakraborti, Adv.] For the Financial Creditor
Mr. Snehasish Chakraborti, Adv.]

Mr. Joy Saha, Sr. Adv.] For the Respondent
Mr. Rishav Banerjee, Adv.]
Mr. Aishwarya Kr. Awasthi]

Mr. Dhnanjaya Sud, Adv.] For the RP

ORDER

1. Ld. Counsel for the parties present.
2. IA(IBC)212(KB)2024
 - a) This IA has been filed by Resolution Professional for taking on record its Report at Page no.1. This IA is accompanied by an affidavit of Resolution Professional which is at Page no.16 to 17. This Report is taken on record.
3. Resolution Professional seeks two days' time to serve a copy of this Report to the Personal Guarantor and will file its reply-affidavit within one week thereafter.
4. Post this matter again on **19.03.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**